

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1050 OF 2018 IN
APPEAL NO. 205 OF 2017**

Dated: 14th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Simhapuri Energy Limited		Appellant(s)
	Versus		
Central Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Nishant Kumar
Mr. Hemant Singh
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

ORDER

As agreed by learned counsel for the parties, list the IA. No. 1050 of 2018 for hearing on **16.08.2018**.

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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